- (v) Crossing with permanent objects, such as railway lines and roads should be minimum and preferably at right angles.
- (vi) Difficult and unsafe approaches should be avoided.
- (vii) The line should be away from the buildings containing explosives, bulk storage, oil tanks, oil or gas pipelines.
- (viii) Care is taken to avoid historical monuments, forests and wild life sanctuaries, village, habitations, etc. to the extent possible.
- (ix) Clearance from the Electrical Inspector of Central Electricity Authority is obtained before commissioning the line.

## Setting up of National Energy Board

- 72. SHRIMATI N.P. DURGA: Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that Government propose to set up a National Energy Board to integrate the energy related Ministries so as to enable Government to evolve an Integrated Energy Policy which helps as a road-map for the energy sector; and
  - (b) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) and (b) A Standing Committee on Energy Policy has been constituted on 28th June, 2004 to address issues relating to short, medium and long term policies and review such policies cutting across sectors, fuels and regions, to enhance country's energy security.

## **Rural Housing Scheme**

- 73. PROF. M.M. AGARWAL: Will the Minister of RURAL DEVELOPMENT be pleased to state;
- (a) the details of number of houses constructed and distributed in various parts of the country, District-wise/State-wise, under the Rural Housing Scheme for the poor people, who are residing below the poverty line, during the last three years till date; and
- (b) the number of houses proposed to be constructed under the scheme during the Tenth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYA KANTA PATIL): (a) and (b) The information is being compiled and will be laid on the Table of the House.